

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-511

(IB)-132(PB)/2017

IA/6002/2021, Appeal (IBC)-11/2022, Cont-P.14/2022, IA/2282/2022,
IA/2361/2022, IA/5865/2022, IA/6310/2022, IA/189/2024

IN THE MATTER OF:

Punjab National Bank

....Applicant

Vs.

Samtel Color & Ors.

.....Respondent

SECTION

U/s 7 IBC Liq.

Order delivered on 16.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Re-notified to **20.05.2024.**

**Sd/-
(Court Officer)**